

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**O.A.- 279/2024**

**IN THE MATTER OF:**

DILDEEP SINGH BASI & Others.

...**APPLICANT(s)**

**Vs**

STATE OF PUNJAB & Others.

...**RESPONDENTS(s)**

**INDEX**

S.No.	Particulars	Pg. No.
1.	<b>A copy of Layout plan showing the existing choe and proposed choe alignment as per master plan SAS Nagar on behalf of Respondent No.3 i.e. Greater Mohali Area Development Authority (GMADA)</b>	1

Through



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